



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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**Indicative Calendar of Market borrowings by State Governments
for the Quarter July – September 2019**

The Reserve Bank of India, in consultation with the State Governments, announces that the quantum of total market borrowings by the State Governments for the quarter July – September 2019, is expected to be ₹1,39,420 crores. The weekly schedule of auctions to be held during the quarter along with the name of States who have confirmed participation and tentative amounts indicated by them is as under:

**Indicative Market Borrowing calendar of State Governments
(July 2019 to September 2019 – Q2)**

Month	Proposed date	Expected quantum of borrowing (in ₹ cr.)	States who have confirmed participation and tentative amount of borrowings (in ₹ Cr.)
July 2019	July 02, 2019	18600	ANDHRA PRADESH 1000.0 ASSAM 500.0 BIHAR 600.0 GUJARAT 1500.0 HARYANA 2000.0 JAMMU KASHMIR 500.0 KARNATAKA 1000.0 KERALA 2000.0 MAHARASHTRA 2000.0 MEGHALAYA 100.0 PUNJAB 1400.0 RAJASTHAN 1000.0 TAMILNADU 1000.0 UTTAR PRADESH 2000.0 WEST BENGAL 2000.0
July 2019	July 09, 2019	9300	ANDHRA PRADESH 1000.0 BIHAR 600.0 HIMACHAL PRADESH 500.0 KERALA 1000.0 MADHYA PRADESH 1000.0 PUNJAB 1200.0 RAJASTHAN 500.0 TAMILNADU 1000.0 TELANGANA 1500.0 WEST BENGAL 1000.0
July 2019	July 16, 2019	9100	ANDHRA PRADESH 1000.0 ASSAM 500.0

			BIHAR GUJARAT HARYANA KARNATAKA MAHARASHTRA ODISHA RAJASTHAN TAMILNADU	600.0 1500.0 500.0 1000.0 2000.0 500.0 500.0 1000.0
July 2019	July 23, 2019	4200	BIHAR GOA JAMMU KASHMIR MAHARASHTRA ODISHA TAMILNADU UTTARAKHAND	600.0 100.0 500.0 1000.0 500.0 1000.0 500.0
July 2019	July 30, 2019	13100	ANDHRA PRADESH BIHAR GUJARAT MAHARASHTRA PUNJAB RAJASTHAN SIKKIM TAMILNADU TELANGANA WEST BENGAL	2000.0 600.0 1000.0 2000.0 1400.0 2000.0 100.0 1000.0 1000.0 2000.0
August 2019	August 06, 2019	10550	BIHAR HARYANA HIMACHAL PRADESH JAMMU KASHMIR KARNATAKA KERALA MADHYA PRADESH MAHARASHTRA MANIPUR MEGHALAYA PUNJAB TAMILNADU UTTAR PRADESH	600.0 1500.0 250.0 400.0 1000.0 500.0 1000.0 1000.0 100.0 100.0 1100.0 1000.0 2000.0
August 2019	August 13, 2019	6900	ASSAM BIHAR GUJARAT HARYANA MIZORAM PUNJAB TAMILNADU TELANGANA WEST BENGAL	500.0 600.0 1000.0 500.0 100.0 700.0 1000.0 1500.0 1000.0
August 2019	August 20, 2019	8550	ANDHRA PRADESH BIHAR GOA GUJARAT HARYANA HIMACHAL PRADESH KERALA	1000.0 600.0 200.0 1500.0 500.0 250.0 1000.0 2000.0

			MAHARASHTRA ODISHA TAMILNADU	500.0 1000.0
August 2019	August 27, 2019	12800	ANDHRA PRADESH ASSAM BIHAR GOA KARNATAKA KERALA MAHARASHTRA ODISHA PUNJAB RAJASTHAN SIKKIM TAMILNADU TELANGANA UTTARAKHAND WEST BENGAL	1000.0 500.0 600.0 100.0 1000.0 500.0 2000.0 500.0 500.0 1500.0 100.0 1000.0 1000.0 500.0 2000.0
September 2019	September 03, 2019	11487	ANDHRA PRADESH BIHAR GUJARAT HARYANA JAMMU KASHMIR JHARKHAND MADHYA PRADESH MAHARASHTRA MANIPUR PUNJAB RAJASTHAN TAMILNADU WEST BENGAL	1000.0 600.0 1300.0 500.0 400.0 637.0 2000.0 1000.0 100.0 450.0 500.0 1000.0 2000.0
September 2019	September 09, 2019	9400	ASSAM BIHAR HIMACHAL PRADESH MAHARASHTRA MEGHALAYA PUNJAB RAJASTHAN TAMILNADU TELANGANA UTTAR PRADESH	500.0 600.0 200.0 2000.0 150.0 450.0 1000.0 1000.0 1500.0 2000.0
September 2019	September 17, 2019	11267	ANDHRA PRADESH BIHAR GOA HARYANA KARNATAKA KERALA MAHARASHTRA ODISHA PUNJAB TAMILNADU TRIPURA WEST BENGAL	1000.0 600.0 100.0 2000.0 1000.0 1200.0 2000.0 500.0 400.0 1000.0 467.0 1000.0
September 2019	September 24, 2019	14166	ASSAM BIHAR	216.0 600.0

			GUJARAT	1300.0
			HARYANA	500.0
			MAHARASHTRA	2000.0
			NAGALAND	150.0
			ODISHA	1000.0
			PUNJAB	600.0
			RAJASTHAN	1500.0
			TAMILNADU	1300.0
			TELANGANA	1000.0
			UTTARAKHAND	500.0
			UTTAR PRADESH	2000.0
			WEST BENGAL	1500.0
Total		1,39,420		

The actual amount of borrowings and the details of the states participating would be intimated by way of press releases two/three days prior to the actual auction day and would depend on the requirement of the State Governments, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments.

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